

Seventeenth Loksabha

pan>

Title: Introduction of the Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2019 (Amendment of Section 22, etc.).

SHRI UNMESH BHAIYYASAHEB PATIL (JALGAON): Sir, I beg to move for leave to introduce a Bill further to amend the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.”

The motion was adopted.

SHRI UNMESH BHAIYYASAHEB PATIL: Sir, I introduce** the Bill.

HON. CHAIRPERSON: Shri Hemant Patil – Not present.

Shri Dhairyasheel Sambhajirao Mane – Not present.

Now, Item No. 150, Shri Parvesh Sahib Singh Verma.